NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

23

C.P. No. 439/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.112017

NAME OF THE PARTIES:

Indosuez W. I. Carr Securities (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER CP No.439/ 66/NCLT/MB/MAH/2017

None present. Post this matter on 22.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)